		1 Waaree Limited	SI No. Na				
f andiens is sub		Waaree Energies Limited	SI No. Name of Creditor				
Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records	TOTAL	21-10-2022	Date of receipt Amount Claimed	Date of Cla			
	21,45,42,466	21,45,42,466	Amount Claimed	Date of Claim received			
on cubcoquent rece		1	Amount of claim admitted			Name of the Cor	
int of further info		Unsecured	Nature of claim	Details of Claims Admitted	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 10.10.2022; List as on: 09.01.2023	
rmation/ details/recor		N/A	Amount covered by guarantee				
20		NO	Whether related party?				Anne
		0	% of voting share in CoC				exure-4
		NE NE	contingent claim	Amount of			
	N/A	N/A	dues, that may be set off	A manufacture of annuments			
	21,4542,466	21,45,42,466	Amount of clain not admitted			on: 09.01.2023	
		t	Verification	Amount of Claim under Verification			
		The claim is based con an arbitration award which is being challanged.	Remarks, if anny		The second secon		

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